GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:47 ANSWERED ON:22.11.2012 HYDRO POWER GENERATION

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Will the Minister of POWER be pleased to state:

- (a) the details of hydro power generation potential along with the hydro power generated in the country in Mega Watt, State-wise;
- (b) the details of ongoing hydro power projects along with their scheduled date of commissioning, Project and State-wise;
- (c) the steps taken by the Government to encourage setting up of hydro power projects in the country particularly in remote and hilly areas during the last three years and the current year;
- (d) whether the Union Government has received proposals from various State Governments including Kerala to set up hydro power projects in the State; and
- (e) if so, the State-wise details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) : According to the assessment of hydro-electric potential of the country done by Central Electricity Authority (CEA) in 1987, the hydro power potential of the country in terms of Installed Capacity (I.C.) is estimated at 148701 MW out of which 145320 MW of the potential consists of hydro electric schemes having I.C. above 25 MW. Details of Hydro electric potential excluding pumped storage schemes identified in the country and its status of development is given at Annex-I. The details of hydro power generated including pumped storage schemes in the country in Megawatt, State-wise is given at Annex-II.
- (b): The details of the on-going hydro power projects along with their scheduled date of commissioning project and state-wise is given at Annex-III.
- (c): The Ministry of Power has adopted a multi-pronged strategy to accelerate the pace of hydel capacity addition in the country which inter-alia includes remote and hilly regions. Some of the policy measures initiated include finalization of New Hydro Policy, 2008, liberal National Rehabilitation and Resettlement Policy, the 50,000 MW Hydroelectric Initiative, etc. The New Hydro Policy was issued to attract private investment in hydel sector by providing level playing field to private developers vis-Ã -vis the Public Sector Undertakings. The dispensation of exemption from tariff based bidding given to hydro projects in Hydro Policy, 2008 has been extended upto December, 2015 vide notification dated 08.07.2011.

In addition, the Government also monitors the setting up and development of Future Hydro Projects by taking following steps:-

- (i) Task Force under the Chairmanship of Hon'ble Minister of Power with Deputy Chairman, Planning Commission, Minister of Water Resources, Minister of New & Renewable Energy, Minister of Environment & Forests and Ministers of Power from Hydro rich states has been constituted to look into all issues relating to development of Hydro Power.
- (ii) Chairperson, CEA takes regular Review Meetings of the progress of hydro projects like preparation of DPR, status of E&F clearance, likely date of placing of order etc. allotted to various developers.

These measures are of continuous nature and meetings are held regularly to encourage hydro power development in the country.

(d) & (e): The Detailed Project Reports (DPRs) of two hydro electric projects in the State Sector are under examination in CEA as per details given below:

S. No Scheme State Sector Agency Units x MW Installed
Capacity
(MW)

- 1 Dagamara HEP Bihar State BSHPCL 17x7.65 130
- 2 Bowala Nand Prayag HEP Uttarakhand State UJVNL 4x75 300

No proposal from state of Kerala is under examination in CEA.